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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.98/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.16/2013
NAME OF THE COMPANY	Palamoor Agro Complex Limited
NAME OF THE PETITIONER(S)	B Manpal Reddy & Others
NAME OF THE RESPONDENT(S)	Palamoor Agro Complex Limited & Others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Counsel for Petitioners	vvr22@vangaas.com 9542239039	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naresh Kumar Sangam	Advocate for R2	9000666072	
T. Sujam Kumar Reddy for SFDO (RTI)	Advocate Srujan	916001455 srujan33@gmail.com	

Heard Shri V.VR. Reddy, Ld Counsel for the Petitioner and Shri Naresh Kumar Sangam and Shri T. Sujam Kumar Reddy, Ld. Counsels for Respondents.

CP disposed of with directions by separate orders.

Member (T)

Member (J)

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